NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01-03-2017

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Ho	n'ble	Member	(T)	Dr.	Ashok	Kumar	Mishra	
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C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties	
CA270/15	218/16	Clarification	621A	M/s BMM Ispat Ltd.	

SL.NO. NAME (IN CAPITAL)

PHONE NUMBER

DESIGNATION

Rip. S. Rangarajan 9845371897

A.M Sidharam

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REPRESENTATION BY WHOM

(Petitioner Respondent)_

Philone

SIGNATURE

ORDER

Representative of Petitioner Company is present. He reported that the Counsel appearing for Petitioner is unable to attend the Tribunal today and sought adjournment. Hence posted to 20/04/2017.

Member (J)

Member (T)